

SECRETARIAT OF THE ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 193/4/IV/2018 (Legal Researcher)

Dated:-8th September, 2018

CIRCULAR

The Election Commission of India is looking for placement of law graduates or post graduates as Legal Researchers. The job of the Legal Researchers would be to examine issues on electoral law related matters, formulate proposals, research on international practices on specific areas of electoral practices and to prepare legal notes on election related subjects that may be assigned to them. They will also assist the Secretariat of the Commission in handling litigation in Courts and matters involving legal issues in the Commission.

The desired qualifications are as under which may be circulated among the eligible students:-

1. Legal Researcher (experienced)

- (a) Number of positions – Two
- (b) Expected monthly remuneration – Rs. 50,000/-, Rs. 60,000/- depending upon experience.
- (c) Essential qualifications:-
 - (i) The candidate must be a law graduate (as on the date of appearing in the test) having a Bachelor Degree in Law (including integrated Degree Course in Law) from any School/College/University/Institution established by law in India and recognized by the Bar Council of India for enrolment as an advocate.
 - (ii) The candidate must have knowledge of computer including retrieval of desired information from various search engines/processes such as Manupatra, SCC Online, LexisNexis, Westlaw etc.
 - (iii) Two years experience in handling legal matters.

2. Legal Researcher (fresh)

- (a) Number of positions – Three
- (b) Expected monthly remuneration – Rs. 35,000/-
- (c) Essential qualifications:-
 - (i) Fresh law graduate having a Bachelor Degree in Law (including integrated Degree Course in Law) from any School/College/University/Institution

established by law in India and recognized by the Bar Council of India for enrolment as an advocate.

(ii) The candidate must have knowledge of computer including retrieval of desired information from various search engines/processes such as Manupatra, SCC Online, LexisNexis, Westlaw etc.

3. **Mode of engagement:-** the patter of selection of suitable candidates in both the categories is as follows:-

(a) Descriptive test – 100 marks (two hours duration)

(b) Interview – 50 marks

Based on these, combined merit list will be prepared in each category.

The selected candidate will be engaged initially for one year subject to further renewal of the contract. However, the Commission reserves the right to terminate the contract at any point of time without any notice.

It is made clear that both the positions need full time engagement and it will not confer any right on the selected candidates to claim regular appointment in the Commission.

4. **Date of examination:-** the selection test will be conducted in the Nirvachan Sadan, Ashoka Road, New Delhi-110001 on 26th September, 2018 (Wednesday) at 11:00 AM.

5. Last date of submission of the application is 24th September, 2018 (Monday) at 11:00 AM either by post or by email at bcpatra@eci.gov.in in the form attached at Annexure (A).

6. List of those who fulfil the eligibility criteria and who have submitted the application within the time will be put on the ECI website (www.eci.nic.in) on 25th September, 2018 by 3:00 PM. Only these candidates will be allowed to appear in the selection test on 26th September, 2018.



(B. C. PATRA)

SECRETARY

011-23052079

011-23052041

Email: bcpatra@eci.gov.in

**Application for the position of Legal Researcher (Fresh/Experienced) in
the Election Commission of India**

Paste recent
passport size
photograph

Post applied for:

1.	Name	
2.	Father's /Mother's name	
3.	Date of birth	
4.	Address and contact details: (including mobile and email)	Current address:
		Mobile:
		Email:
5.	Educational Qualification with percentage/CGPA alongwith name of the University as prescribed in the circular	
6.	Details experience as prescribed in the circular	
7.	Computer knowledge as prescribed in the circular	
8.	Any other relevant information	

I, hereby undertake that all the information furnished by me is true and correct.

Signature:

Date:

Place: